

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**Appeal No. 207 of 2017**

**Dated: 24<sup>th</sup> September, 2018**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. S.D. Dubey, Technical Member**

**In the matter of:**

**Sri Murralli M. Baaladev**

**.... Appellant(s)**

**Vs.**

**The Karnataka Renewable Energy Development Ltd. & Ors.**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. Ujjal Banerjee  
Mr. Akash Khurana

Counsel for the Respondent(s) : Mr. Nithin Saravanan  
Ms. Arunima Singh  
Ms. Priyadarshini for R-1 & R-2

**ORDER**

List the matter on **29.10.2018** along with Appeal No. 255 of 2018.

**(S. D. Dubey)  
Technical Member**

**(Justice Manjula Chellur)  
Chairperson**

*ts/mk*